

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2057(CHE)/2023
PETITION NUMBER : CP(IB)/760/CHE/2019
**NAME OF THE PETITIONER : J Karthiga,(Liq) M/s Sri Vishnu
Annamalaiyaar Paper Mills Ltd**
NAME OF THE RESPONDENT(S) : -----
**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI
Reg 2016**

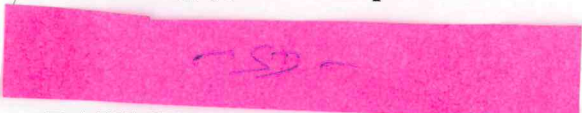
ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant / Liquidator.

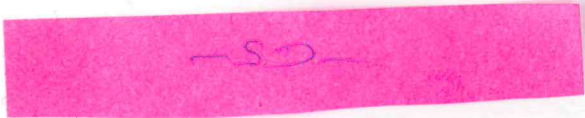
This application has been filed to condone the delay of 4 days and take on record the 6th Progress report for the period from 01.07.2023 to 30.09.2023.

The same is taken on record subject to all just exceptions.

Accordingly, IA is disposed off.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)